COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal No. 222 of 2016 &
IA No. 481 of 2016

Dated: 22nd September, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Savita Oil Technologies Ltd. …Appellant(s)
Vs.
Karnataka Electricity Regulatory Commission & Anr. …Respondent(s)

Counsel for the Appellant(s)	:	Mr. Sridhar Prabhu Mr. Anantha Narayana M.G.
Counsel for the Respondent(s)	:	Ms. Swapna Seshadri Mr. Sandeep Rajpurohit for R.1 Mr. B.C. Thiruvengdum Mr. Ravi Agrawal for R.2

ORDER

Admit. Learned counsel for the respondents may file reply to the I.A. No. 481 of 2016 (Appl. for stay) on or before 07.10.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 14.10.2016 after serving copy on the other side.

List the I.A. for hearing on ***19.10.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/mk